

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH**

(38) C.P. (IB)-2046(MB)/2018

CORAM:

SHRI M.K. SHRAWAT  
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON 30.09.2019

NAME OF THE PARTIES: Valecha Engineering Ltd.  
V/s  
Larsen & Toubro Ltd.

SECTION: 9 OF THE INSOLVENCY AND BANKRUPTCY CODE.

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**ORDER**

1. The Learned Representative for the Respondent is Present.
2. By the order of the Bench Matter is adjourned to **26.11 .2019.**

Sd/-  
M.K. SHRAWAT  
Member (Judicial)

30.09.2019  
Jd=